

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :


PETITION NUMBER : TCP/27/2016

NAME OF THE PETITIONER(S) : S. Padma and Another

NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	S. BALAKUMAR	Asst Rep of R5	
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ORDER

Counsel for petitioner called; absent. Counsel for R5 present. The petitioner has not complied with the order of this Bench dated 30.5.2017. This Bench is inclined to adjourn the matter for hearing submissions of the petitioner. Put up on **17.07.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)